

Item-25

M.A.439/2003 in
O.A.3196/2002

24.2.2003

Present: Shri Asish Nischal, proxy for Shri R.Nischal,
counsel for the applicant

Shri V.P.Uppal,counsel for the respondents.

M.A. 439/2003

The only prayer made in this M.A. is to extend
the time limit by two months for complying with the
Tribunal's directions.

The applicant is superannuating on 31.3.2003. In
these circumstances, time is extended only by one month.
M.A. is disposed of.

V.K. Majotra

(V.K. Majotra)
Member (A).

V.S. Aggarwal

(V.S. Aggarwal)
Chairman.

/dkm/